

Doctors:

(i) Grant of SSRC on probation to final year M.B.B.S. students. After passing their final M.B.B.S. examination, they are taken in as SSRC officers on production of provisional Medical Registration Certificates.

(ii) Reservation of 50 per cent vacancies occurring during the Emergency in the Medical Services under the Central and State Governments for those who join the Army Medical Corps temporarily and are later released.

Nursing Officers:

(i) Secondment of civilian nurses from State Services.

(ii) Grant of temporary commissions to civilian nurses recruited from Central/State Medical Services and direct from the open market in relaxation of one of the qualifications of eligibility viz. midwifery.

(iii) Recruitment of civilian nurses who are married or who are widows with encumbrances to the Local Cadre of the Military Nursing Service.

ग्राम पंचायतों के लिये रेडियो सेट

28. श्री गुलशन : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ग्राम पंचायतों को अधिक रेडियो सेट दिये जा रहे हैं ; और

(ख) यदि हां, तो देहाती जनता को लाभ पहुंचाने के लिये हिन्दी भाषा को सरल बनाने के लिये सरकार का क्या कदम उठाने का विचार है ?

सूचना और प्रसारण मंत्री (श्रीमती इन्दिरा गांधी) : (क) जी, हां ।

(ख) आकाशवाणी के ग्रामीण कार्यक्रमों में सरल भाषा का प्रयोग किया जा रहा

है। हमारा उद्देश्य है कि इन प्रसारणों को अधिक से अधिक ग्रामीण श्रोता समझ सकें। इस पहलू पर विशेष और लगातार ध्यान दिया जा रहा है। यह केवल हिन्दी कार्यक्रमों पर ही नहीं, बल्कि सभी भाषाओं में प्रसारणों पर लागू होता है।

Suicide by Defence Personnel

29. **Shri Kajrolkar:** Will the Minister of Defence be pleased to state:

(a) the number of defence personnel who committed suicide during the last five years; and

(b) whether any investigations were made to ascertain the reasons therefor?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) 290.

(b) Yes, Sir.

Community Listening Sets for M.F

Shri Vidya Charan Shukla:

Shri Uikay:

Shri Hukam Chand

Kachhavaia:

Shri Bade:

30. **Shri Chandak:**

Shri Wadiwa:

Shri Surya Prasad:

Shri R. S. Tiwary:

Shri J. P. Jyotishi:

Shri Bakliwal:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Government of Madhya Pradesh were supplied with Community Listening Sets in time during 1961-62, 1962-63 and 1963-64;

(b) if not, the reasons for the delay; and

(c) the steps taken by the Central Government for timely supply of these sets to that government?

The Minister of Information and Broadcasting (Shrimati Indira:

Gandhi: (a) No, Sir. There had been some delay in the supply of Community Listening Sets.

(b) The delay had generally been due to:

(i) late communication of their requirements by the States and consequent delay in the placement of consolidated indent;

(ii) time taken in making arrangements for supplies and the time taken by the firms to commence and complete the supplies;

(iii) demand for release of foreign exchange by suppliers; and

(iv) difficulty in procurement of requisite quantity of essential components such as transistors.

(c) Government of India have permitted the Government of Madhya Pradesh to procure directly 3,000 Community Listening Sets. Simultaneously, the Director General, Supplies and Disposal has been requested to expedite the supplies.

Recommendations of Bonus Commission

31. Shrimati Ramdulari Sinha: Will the Minister of **Labour and Employment** be pleased to state:

(a) the likely impact of the decision of Government in respect of the recommendations of the Bonus Commission on the workmen of Sugar Industry; and

(b) the extent to which the workmen of the Sugar Industry will be affected as a result of the modifications made by Government in respect of the recommendations of the Commission?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) and (b). Government's decisions on the Commission's report apply to the Sugar Industry in the same manner as they apply to other industries. The

impact of the recommendations on the various individual industries or their workmen can be known after the recommendations are actually implemented.

Minimum Wages

33. { **Shri Nambiar**:
Dr. Saradish Roy:

Will the Minister of **Labour and Employment** be pleased to state:

(a) the names of the industries in the country which do not pay to the workers minimum wages based on the norms laid down by the 15th Session of the Indian Labour Conference; and

(b) the reasons for not implementing these norms?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) and (b). Information is not available. The time and labour involved in collecting the same from the State Governments etc; will not be commensurate with the object in view.

Low Grade Employees of NEFA

34. { **Shri A. K. Gopalan**:
Shri Nambiar:
Dr. Saradish Roy:

Will the Minister of **External Affairs** be pleased to state:

(a) whether he received a memorandum from the lower grade employees of Dibang valley in Lohit Frontier Division NEFA regarding their difficult living conditions; and

(b) if so, the steps taken to redress their grievances?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes. Their main grievance was that, their salaries were not disbursed regularly.

(b) Enquiries have shown that all pay bills are at present encashed at